

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2028**  
ANSWERED ON 21.03.2022

**MINING IN GOA**

2028. SHRI LUIZINHO JOAQUIM FALEIRO:

Will the Minister of MINES be pleased to state:

- (a) the status of mining excavation/mining from dumps in Goa;
- (b) the status of the mining related cases filed in Supreme Court of India regarding mining in Goa;
- (c) the details of the e-auctioning of ore from 2014 till date with details of bids won, quantum of ore auctioned and revenue earned by State Government of Goa; and
- (d) the details of utilisation of the money spent which was earned from mining auction?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

- (a): As per the information provided by the State Government of Goa, the State Government has not given permission for excavation / mining from dumps.
- (b): As per the information provided by the State Government of Goa, the information regarding the status of the mining related cases filed in Supreme Court of India regarding mining in Goa is placed at **Annexure I**.
- (c): As per the information provided by the State Government of Goa, 18.35 million tons of iron ore was e-auctioned from 2014 till date out of which 17.48 million tons was won / bid by bidders. Rs. 1649.53 crores was earned by the State Government of Goa by auctioning of the said ore.
- (d): As per the information provided by the State Government of Goa, amount earned is kept in Fixed deposits/Saving Accounts as per directions of Hon'ble Supreme Court of India and is being utilized towards disbursement of extraction cost / MSTC charges.

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**Annexure I**

**Status of the mining related cases filed in Supreme Court of India regarding mining in Goa**

Details Of Cases Pending In Hon'ble Supreme Court Of India					
S No	Case Type	Case No	Name Of The Petitioner	Details Of The Respondent	Case Status
1	WP(Crl) WP	66/2010; 76/2012	V. Anjaneya Antonio D Gaucar	State of Karnataka the State of Goa	Pending
2	-	Diary No.24631/20 18	Goa Paryavaran Savarakshan Sangharsh Samittee	M/s Damodar Mamgalji & Others, Director of Mines Respondent No.26	Pending
3	-	Diary No.10524/20 18	Goa Paryavaran Savarakshan Sangharsh Samittee	M/s Nathurmali, through its proprietor Mr. Harish Melwani & Others, Chief Secretary Respondent No.4	Pending
4	Civil Appeal	1414 to 1453/1998	M/S. Dempo Mining Corp. (Now Known As Sesa Mining Co. Ltd.	Union Of India & Ors.	Pending
5	Civil Appeal	1419/1998	M/S. Sesa Goa Ltd.	Union Of India & Ors.	Pending
6	Civil Appeal	2232/2008	Ferromat Concertrates	State of Goa	Pending
7	Civil Appeal	2011/2008	Nishikant Sukerkar	Govt. of India through Secretary, Ministry of Mines	Pending
8	IA	IA/2020	Goa Foundation	Union of India & Ors. (Goa Mine Workers Union)	Pending
9	SLP (Civil)	15149/2020	Pramod Timblo (Since Deceased), through his Legal Representative	State of Goa & Another	Pending
10	SLP (Civil)	15038/2020	Soc. Timblo Irmaos Ltda.	State of Goa & Another	Pending
11	WP	No.435/2012	Goa Foundation	Union Of India & Others (Application For Handling Of Dumps)	Pending